

LID No. 781/2016

Hans Raj vs M/s Super Sub

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for service of notice to the  
management.

Despite efforts no one is contacted through VC, in  
these circumstances, matter stands adjourned for purpose fixed on  
**16.10.2020.**

VEENA RANI  
POLC/RADC  
11.08.2020

LCA No. 944/2016

Narender Kumar vs Delhi Transport Corp.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **16.10.2020.**

VEENA RANI  
POLC/RADC  
11.08.2020

LIR No. 9242/2016

Rekha Sharma vs M/s City Hospital and Ors.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Matter is fixed for awaiting corrigendum.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **17.10.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 9848/2016

Hemanti Sharma vs M/s Hitech Corp.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present : None for the workman.

Shri Pradhyuman Gautam, AR for the management.

The matter is fixed for filing of WS by the management.

Adjournment sought by AR for the management for filing of WS.

At request, matter stands adjourned for filing of WS by the management on **13.10.2020**.

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 379/2017

Naeem vs M/s Devyani International

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Matter is fixed for filing of written statement by the  
management.

Despite efforts no one is contacted through VC, in  
these circumstances, matter stands adjourned for purpose fixed on  
**17.10.2020.**

VEENA RANI  
POLC/RADC  
11.08.2020

LIR No. 1938/2018

Shakuntala Devi vs M/s Dimple Creatiions Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Matter is fixed for service of management no. 2 and  
filing of rejoinder to the WS of management no. 1.

Despite efforts no one is contacted through VC, in  
these circumstances, matter stands adjourned for purpose fixed on  
**19.10.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 4313/2018

Baljeet Kumar vs M/s Haldiram Products Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :                Shri Ajit Singh, AR for the workman.  
                                 None for the management.

Matter is fixed for service of notice to the  
management.

Issue fresh notice of statement of claim to the  
management on filing of PF which is returnable before the Court on  
**19.10.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 38/2019 847/2019 848/2019

Rakesh vs M/s R K Jain & Sons Hospitality Services

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Matter is fixed for filing of WS by the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **19.10.2020.**

VEENA RANI

POLC/RADC

11.08.2020



LIR No. 1770/2019

Rambanti vs M/s Airforce Sr. Sec. School

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for framing of issues.

Despite efforts no one is contacted through VC.

Pleadings of the parties are complete. On the pleadings of the parties, following issues are framed :

1. Whether the workman has been terminated illegally and unjustifiably by the management? OPW
2. Whether the workman has abandoned his job on his own? OPW
3. Relief.

No other issues pressed upon.

Matter stands adjourned for workman evidence on **04.11.2020..** Workman is directed to file evidentiary affidavit and copy of the same be supplied to the management or his AR one week prior to next date of hearing.

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 904/2016

Anand Singh vs M/s Pastries Plastic India

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **06.11.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 5550/2016

Waseem vs RM X Joss Merchants

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :                Shri Tribhuvan, AR for the workman.  
                              Shri Puneet Saini, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**26.11.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 6296/2016

Satpal Singh 17 Ors. Vs M/s Central Jai Hospital

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present : None for the workman.

Ms Tusharika Sharma, AR for the management no. 1.

Shri Neeraj Aggarwal, AR for the management No. 2.

Adjournment sought by AR for the managements on the ground that they will file application for setting aside ex-parte order.

The AR for the management is at liberty to move appropriate application on the official email of the court and copy of the same be supplied to the workman or his AR.

At request, be put up for the same on **21.11.2020**.

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 3320/2016 3081/2016 4742/2016 6298/2016 6299/2016  
6300/2016

Musharaf Khan vs M/s Gold Restro Bar

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **18.11.2020.**

VEENA RANI  
POLC/RADC  
11.08.2020

LIR No. 5014/2016

Bachan Jha vs Filmistan Exhibitous

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **18.11.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 7482/2016

Ram Shankar Singh vs M/s Aimil Pharmaceuticals india Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **01.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 7500/2016

Jai Kishan vs M/s India Taas House

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **01.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020



LIR No. 8758/2016

Meena vs The Chief Secretary, Govt. of NCT of Delhi

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present : None for the workman.

Ms Bhanita Patowary, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**11.11.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 9830/2016

Braja Gopal Paul vs M/s Voluntary Health Association

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **01.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 83/2017 85/2017 91/2017 92/2017

Renu Kumari vs M/s Supremtex Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present : Shri Tribhuvan, AR for the workman.  
Management is ex-parte.

The matter is fixed for WE.

It is submitted by AR for the workman that ex-parte affidavit in evidence is not ready and prays for adjournment.

At request, matter stands adjourned for ex-parte evidence on **17.11.2020**.

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 450/2017

Sunil Kumar vs M/s Hare Krishana Hill

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **08.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 868/2017

Biranchi Pandey vs M/s Writer Safeguard Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **08.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 988/2017 989/2017 990/2017 1001/2017 1002/2017  
1003/2017 1004/2017 1010/2017 1011/2017 1013/2017 1015/2017  
1017/2017 1018/2017 1019/2017 1020/2017 1021/2017 1022/2017  
1023/2017 1024/2017 1027/2017 1041/2017 1042/2017 1043/2017  
1044/2017 1045/2017 1057/2017 1067/2017 1068/2017

Karamvir Singh vs Delhi Integrated Multi Model Transit System Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in  
these circumstances, matter stands adjourned for purpose fixed on  
**11.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 1020/2018 1022/2018

Shambhu Shah vs M/s Horizon Industrial Products

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **08.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 2410/2019 2411/2019 2415/2019 2416/2019 2419/2019  
2421/2019 2424/2019 2425/2019 2426/2019 2427/2019 2429/2019  
2430/2019 2431/2019 2432/2019

Satyapal vs M/s Central Jail Hospital & ors.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present : None for the workman.

Ms Tusharika Sharma, AR for the management no. 1.

Shri Neeraj Aggarwal, AR for the management No. 2.

Adjournment sought by AR for the managements on  
the ground that they will file application for setting aside ex-parte order.

The AR for the management is at liberty to move  
appropriate application on the official email of the court and copy of the  
same be supplied to the workman or his AR.

At request, be put up for the same on **21.11.2020**.

VEENA RANI

POLC/RADC

11.08.2020



LIR No. 1885/2016

Devender Thakur vs Allied Holding

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **04.11.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 4717/2016

Karan Singh Ors. Vs M/s Airforce Sr. Secondary School

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **04.11.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 710/2016

Deepak vs M/s DCG Fab

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **11.11.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 891/2016

Rajender Singh vs M/s The Park Hotel ,

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **17.11.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 7912/2016

Avinash Kumar Rishi Dev vs M/s Diamond Tradex Co. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present : Shri Ajit Singh, AR for the workman.  
None for the management.

The Matter is fixed for ME.

At request, matter stands adjourned for ME on

**15.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 9557/2016

Maya Kant Jha vs M/s R K Associates Food

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **14.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 133/2017 135/2017 136/2017 140/2017

Akhilesh Kumar vs M/s Tax Vision Fashion

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present : None for the workman.

Shri Tribhuvan, AR for the management.

The matter is fixed for ME.

Despite efforts no one is contacted for workman through VC, in these circumstances, matter stands adjourned for purpose fixed on **05.11.2020**.

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 403/2017

Akhilesh Kumar Singh vs M/s Clear Secure Services Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **09.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020



LIR No. 1015/2018 1018/2018 1021/2018

Vijay Kumar vs M/s Horizon Industrial Products

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **08.12.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 1766/2019 1767/2019 1768/2019 1769/2019 1771/2019  
1772/2019 1773/2019

Vicky Singh vs M/s Airforce Sr. Sec. School

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **04.11.2020.**

VEENA RANI  
POLC/RADC  
11.08.2020

LIR No. 7563/2016

Ganga Vs M/s Richlook Garments Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present : None for the workman.

Shri Sunil Goel and Shri Ravinder Gupta, AR for the  
management.

The matter is fixed for arguments on the application  
filed by the workman for amendment in the claim petition. Reply of the  
same filed by the management.

Despite efforts, no one is contacted through VC for  
workman, in these circumstances, matter stands adjourned for  
arguments on the application filed by the workman on **14.10.2020**.

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 7915/2016

Rajender Kumar vs M/s R R Group

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **03.11.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 619/2017 620/2017

Bharat Singh vsM/s Solar Print Process Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **05.11.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 727/2017 2823/2017

Bhoor Singh @ bhupender Singh vs M/s Arti Singhal Foundatiion

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present : None for the workman.

Shri Pradhyuman Gautam, AR for the management.

It is submitted by AR for the management that application for setting aside ex-parte order is pending and reply of the same not filed by the workman and prays for adjournment.

At request, matter stands adjourned for filing of reply to the application of the management for setting aside ex-parte order and arguments on the same on **13.10.2020**.

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 159/2018 160/2018

Rajiv Singh vs M/s Seventh Day Advertisers

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **07.11.2020.**

VEENA RANI  
POLC/RADC  
11.08.2020

LIR No. 5543/2016

Chandersen vs M/s Inter Continental Services Agency Beuro Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **09.09.2020.**

VEENA RANI  
POLC/RADC  
11.08.2020



LIR No. 42165/15

Randhir Kumar Singh vs M/s Rawsi Tasa Exports

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :                Shri Tribhuvan, AR for the workman.  
                              None for the management.

                              Adjournment sought by AR for the workman on the  
ground that he will file written submissions.

                              At request, matter stands adjourned for filing of  
written submissions and final arguments on **20.10.2020**.

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 2535/2016 2540/2016

Satya Prakash vs Palms Exports

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **14.09.2020.**

VEENA RANI  
POLC/RADC  
11.08.2020

LIR No. 177/2017

Udai Raj vs M/s Café Coffee Day

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **15.09.2020.**

VEENA RANI

POLC/RADC

11.08.2020

LIR No. 969/2016

Bhim Singh Kaintura vs M/s Moti Mahal Delux

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

11.08.2020

Present :                Shri Ajit Singh, AR for the workman.  
                              None for the management.

The matter is fixed for arguments.

At request, matter stands adjourned for further  
clarifications and arguments on **05.10.2020**.

VEENA RANI

POLC/RADC

11.08.2020

Devender Kumar vs Management of Secuirtrance India Pvt. Ltd.

Shshi lata vs m/s G4S Secure Solutions india

Shashi Kant Dubey vs M/s G4S Secure Solutions India

**Matter is taken up today on receiving of an application on the official email of the court moved on behalf of the management, through VC which is hosted by Ms Renu Gupta, Reader of the court**

11.08.2020

Present : None for the workman.

None for the management.

Despite efforts no one is contacted through VC.

The present application has been moved by the management, wherein, it is mentioned by AR of the management that the management may be provided the copy of the evidentiary affidavit and cross examination of the workman, so, that final arguments can be addressed.

Perused the record.

Ahlmad is directed to transmit the copy of the evidentiary affidavit and the cross examination of the workman through the electronic mode.

The application is disposed off accordingly.

VEENA RANI

POLC/RADC

11.08.2020

